

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**CP (IB) No.65/Chd/Hry/2019**

**Under Section 60(5) of the  
IBC, 2016**

**In the matter of:-**

Geron Engineering Pvt. Ltd.

...Petitioner-Operational Creditor

Vs.

Ecogreen Engergy Lucknow Pvt. Ltd. ....Respondent-Corporate Debtor

In view of the call given by Bar Council of Punjab and Haryana and in view of the letter issued by The Company Law Tribunal Bar Association, Chandigarh dated 07.12.2020, the Advocates are abstaining from Court today. Hence, list the matter on 09.12.2020.

Sd/-

(Raghu Nayyar)  
Member (Technical)

Sd/-

(Ajay Kumar Vatsavayi)  
Member (Judicial)

Dec., 08, 2020

AV